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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) No. 330/2021 in CP (IB) No. 625/7/HDB/2019
NAME OF THE COMPANY	Totem Infrastructure Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Totem Infrastructure Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA NO.330/2021, is filed for exclusion of 39 days from CIRP period since CIRP is completing 180 days and COC is in process of passing resolution of liquidation of the corporate debtor. Hence the period is excluded from total period of CIRP.

IA No.330/2021, is allowed and stands disposed of.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)